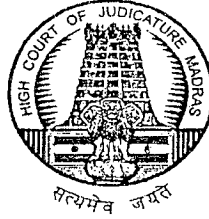


**R.O.C.No.21599-A/2018-B2**



**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 243 / 2019**

The Government in G.O.(Ms).No.516, Home (Courts II) Department, dated 16.07.2013, read with G.O.(Ms) No.555, Home (Courts-II) Department, dated 22.08.2014, have issued orders sanctioning the constitution of 13 Family Courts, in the cadre of District Judge in 13 Districts, including a Family Court at **Mannargudi in Tiruvarur District** :

Thiru. S.Pakkirisamy, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruvarur, who has been appointed on transfer as Judge, Family Court, Tiruvarur @ Mannargudi, in the newly sanctioned Court vide G.O.(Rt.).No.392, Home (Courts.II) Department, dated 29.05.2018, is transferred and posted as Judge in the newly sanctioned Family Court, Tiruvarur @ Mannargudi.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 21.11.2019.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**